

**RESUME OF WORK DONE BY
LOK SABHA**

SECOND LOK SABHA—FIFTEENTH SESSION

20th November to 8th December, 1961



**LOK SABHA SECRETARIAT
NEW DELHI**

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**RESUME OF WORK DONE BY LOK SABHA DURING THE
FIFTEENTH SESSION OF SECOND LOK SABHA**

Period of Session November 20 to December 8, 1961

Number of sittings 15

Number of sitting hours 94 hours 41 minutes.

2. Adjournment Notices

Notices received 109

Brought before the House 42

Consent withheld. 42

Admitted Nil

3 Bills

A. GOVERNMENT BILLS

(i) Introduced:

- (1) The Sugar (Regulation of Production) Bill, 1961
- (2) The Institute of Technology Bill, 1961
- (3) The Indian Railways (Second Amendment) Bill, 1961
- (4) The Iron Ore Mines Labour Welfare Cess Bill, 1961

- (5) The Telegraph Wires (Unlawful Possession) Amendment Bill, 1961
 - (6) The Constitution (Eleventh Amendment) Bill, 1961
 - (7) The Indian Tariff (Amendment) Bill, 1961
 - (8) The State Financial Corporations (Amendment) Bill, 1961
 - (9) The Dock Workers (Regulation of Employment) Amendment Bill, 1961
 - (10) The Delhi University (Amendment) Bill, 1961
 - (11) The Appropriation (Railways) No. 4 Bill, 1961
 - (12) The Visva-Bharati (Amendment) Bill, 1961
 - (13) The Appropriation (No. 5) Bill, 1961
- (ii) **Bills passed by Rajya Sabha and laid on the Table.**
- (1) The Indian Succession (Amendment) Bill, 1961
 - (2) The Air Corporations (Amendment) Bill, 1961
- (iii) **Joint Committee – Extension of time for presentation of the Report.**
- (1) The Extradition Bill, 1961 -- Time extended upto November 30, 1961
 - (2) The Religious Trusts Bill, 1960 – Time further extended upto March 31, 1962
- (iv) **Report of Joint Committee presented**
- The Extradition Bill, 1961
- (v) **Bills passed.**
- (1) The Maternity Benefit Bill, 1960, as reported by the Joint Committee
 - (2) The Apprentices Bill, 1961
 - (3) The Voluntary Surrender of Salaries (Exemption from Taxation) Bill, 1961.
 - (4) The Industries (Development and Regulation) Amendment Bill, 1961.
 - (5) The High Court Judges (Conditions of Service) Amendment Bill, 1961.

- (6) The Coffee (Amendment) Bill, 1961
- (7) The Assam Municipal (Manipur Amendment) Bill, 1961
- (8) The Indian Standards Institution (Certification Marks) Amendment Bill, 1961 as passed by Rajya Sabha
- (9) The Foreign Awards (Recognition and Enforcement) Bill, 1961 as passed by Rajya Sabha.
- (10) The Institutes of Technology Bill, 1961
- (11) The Sugar (Regulation of Production) Bill, 1961
- (12) The Appropriation (Railways) No. 4 Bill, 1961
- (13) The Constitution (Eleventh) Amendment Bill, 1961.
- (14) The Appropriation (No. 5) Bill, 1961.
- (15) The Indian Tariff (Amendment) Bill, 1961.
- (16) The Visva-Bharati (Amendment) Bill, 1961.
- (17) The Delhi University (Amendment) Bill, 1961.
- (18) The Iron Ore Mines Labour Welfare Cess Bill, 1961.

Bills passed by the Houses of Parliament and assented to by the President - laid on the Table

- (1) The Appropriation (No. 4) Bill, 1961.
- (2) The Sugarcane Cess (Validation) Bill, 1961.
- (3) The Income-Tax Bill, 1961.
- (4) The Constitution (Tenth Amendment) Bill, 1961.
- (5) The Marking of Heavy Packages (Amendment) Bill, 1961.
- (6) The Delhi (Urban Areas) Tenants' Relief Bill, 1961.
- (7) The Minimum Wages (Amendment) Bill, 1961.
- (8) The Khadi and Village Industries Commission (Amendment) Bill, 1961.
- (9) The Dadra and Nagar Haveli Bill, 1961.
- (10) The Newspaper (Price and Page) Continuance Bill, 1961.
- (11) The Indian Railways (Amendment) Bill, 1961.
- (12) The Representation of the People (Amendment) Bill, 1961.
- (13) The Indian Penal Code (Amendment) Bill, 1961.
- (14) The Delhi Municipal Corporation (Amendment) Bill, 1961.

- (15) The Indian Standards Institution (Certification Marks) Amendment Bill, 1961.
- (16) The Foreign Awards (Recognition and Enforcement) Bill, 1961.
- (17) The Voluntary Surrender of Salaries (Exemption from Taxation) Bill, 1961

B. PRIVATE MEMBERS' BILLS

(i) **Introduced:**

- (1) The Hindu Succession (Amendment) Bill, 1961 (*Insertion of new section 23A*) by Shri Ajit Singh Sahadi.
- (2) The Film Industry Workers' (Improvement of working conditions) Bill, 1961 by Shri Narayan Ganesh Goray.
- (3) The Coir Industry (Amendment) Bill, 1961 (*Amendment of Sections 10, 20, 21 and 26*) by Shri Satish Chandra Samanta.
- (4) The All India Ayurvedic University Bill, 1961 by Shri A. T. Sama.
- (5) The Civil Aviation (Licensing) Bill, 1961 by Shri Amjad Ali

(ii) **Opinions on Bill — laid on the Table**

Paper No. 1 on the Hindu Marriage (Amendment) Bill, 1960 (*Amendment of Section 23*) by Shri Ajit Singh Sahadi.

(iii) **Bills withdrawn**

- (1) The Delhi Rent Control (Amendment) Bill, 1960 (*Amendment of Section 14*) by Shri K. T. K. Tangamani.
- (2) The Code of Criminal Procedure (Amendment) Bill, 1959 (*Amendment of Section 488*) by Shri Ajit Singh Sahadi.

(iv) **Bill negatived:**

The Restoration of Places of Religious Worship Bill, 1960, by Shri Prakash Vir Shastri.

(v) **Bill under consideration**

The Minimum Price of Jute Bill, 1959, by Shri Jhulan Sinha.

Calling Attention — Statements made/laid regarding Notices under Rule 197.

Sl. No.	Subject	Name of Member	Name of Minister Date of Statement
1	Fall in prices of jute in Calcutta market.	Shri Indrajit Gupta	Shri Nityanand Kanungo 25.11.1961
2	Wage revision in the coal mining industry.	Shrimati Renu Chakravarty.	Shri Gulzarilal Nanda 28.11.1961
3	Eastern Railway having provided a special train to Hindustan Motors from Howrah to Hind Motor Halt to take people for breaking the strike at their workshop.	Shri K. T. K. Tangamani	Shri Shahnawaz Khan 2.12.1961
4	Commonwealth Immigrants Bill of the United Kingdom and effect on India and the Commonwealth link.	Shri Naushir Bharucha	Shrimati Lakshmi N. Menon. 4.12.1961
5	Retrenchment of workers of Rajghara and Nandini mines under Bhilai Steel Project.	Shri S.M. Eanerjee	Sardar Swaran Singh 5.12.1961
6	Directives of the Planning Commission in the implementation of the Kerala Agrarian Relations Act.	Shri P. T. Punnoose	Shri S.N. Mishra 6.12.1961
7	Grounding of nearly half of the aeroplanes of the Indian Airlines Corporation	Shri S.M. Banerjee	Shri Ahmed Mohiuddin. 7.12.1961
8	Outbreak of fire at Maharaajganj Bazar, Agartala in Tripura.	Shri Dasaratha Deb	Shri B.N. Datta 8.12.1961
9	Strike by class IV employees and sanitary staff of the Lady Hardinge Medical College and Hospital.	Dr. G.S. Melkote	Shri D.P. Kamakar 8.12.1961
10	Situation arising out of the shortage of coke supplies to the engineering units in Coimbatore.	Shrimati Parvathi M. Krishnan.	Sardar Swaran Singh 8.12.1961

5. Divisions.

No. of divisions held 5

6. Financial Business.

(i) Supplementary Demands for Grants (Railways)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (Railways) for 1961-62	27.11.1961	30.11.1961 2.12.1961	2.12.1961

(ii) Supplementary Demands for Grants (General)

Subject	Presented on	Discussed on	Voted on
Supplementary Demands for Grants (General) for 1961-62.	27.11.1961	4.12.1961 6.12.1961	6.12.1961

7. Half-an-Hour Discussions under Rule 55

Subject	Name of Member	Date of discussion
1. Shortage of doctors in the country.	Pandit Dwarka Nath Tiwari	30.11.1961
2. Coal Mines Provident Fund Scheme.	Shri J.B. Vittal Rao	4.12.1961
3. Christian Missionaries	Shri Prakash Vir Shastri	8.12.1961

8. Discussions of Matters of Urgent Public Importance

Subject	Name of Member	Date of discussion
1. Conviction and imprisonment of Col. Bhattacharya by Pakistan Military Tribunal.	Shri S.M. Banerjee	29.11.1961
2. Latest Chinese incursions into Indian territory.	Shri Atal Bihari Vajpayee	4.12.1961 5.12.1961
3. Licence granted to Kalinga Airlines to operate a scheduled service between Bombay	Shri Nath Pai	5.12.1961

9. Members

(i) Oath or affirmation

Name	Constituency	State	Language of oath or affirmation	Date
(1) Sri Chubatoshi Jaisir	Naga Hills and Tuensang Area	Assam - Part B Tribal Areas	Affirmation in English	23.11.61
(2) Sri Sanji Rupji Bhodia	Dadra & Nagar Haveli	Union territory of Dadra & Nagar Haveli.	Oath in Gujarati.	27.11.61

(ii) Leave of Absence

(a) Leave granted

Sl No.	Name	Period for which leave granted
(1)	Rani Manjula Devi	7th August to 25th August 1961 - (Fourteenth Session)
(2)	Sri Sarangadhara Sinha	7th August to 1st September 1961 (Fourteenth Session)
✓ (3)	Sri Laxmi Narayan Bhanj Deo.	21st August to 8th September, 1961 (Fourteenth Session)
(4)	Sri B. Pocker	16th August to 8th September, 1961 (Fourteenth Session)
(5)	Sri T.R. Neswi	7th August to 29th August, 1961 (Fourteenth Session)
✓ (6)	Sri Nemi Chandra Kasliwal	20th November to 8th December, 1961 (Fifteenth Session)
✓ (7)	Sri Kansai Halder	7th August, to 8th September, 1961 (Fourteenth Session)
✓ (8)	Sri Dwanika Nath Tewari	7th August to 8th September, 1961 (Fourteenth Session)
✓ (9)	Sri U. Muthuranalinga Thevar	20th November to 8th December, 1961 (Fifteenth Session).

Sl. No.	Name	Period for which leave granted
10.	Shrimati Ila Palchoudhuri	20th November to 8th December, 1961 (Fifteenth Session).
11.	Shri V.N. Swami.	14th August to 8th September, 1961 (Fourteenth Session)
✓ 12.	Her Highness Maharani Vijaya Raje Scindia of Gwalior.	20th November to 8th December, 1961 (Fifteenth Session).
✓ 13.	Shri Narasingha Malla Deb	20th November to 5th December, 1961 (Fifteenth Session)
✓ 14.	Shri Kanhaiyalal Khadiwala	20th November to 8th December, 1961 (Fifteenth Session).

(b) Absence condoned

Name	Period for which absence condoned
(1) Shrimati Lalita Rajya Laxmi	7th March to 5th May, 1961

10 Motions

Sl. No.	Brief Subject	Under Rule	Member	Date of discussion.	Decision of the House.
✓*(1)	Annual Report of the Hindustan Antibiotics Limited for 1959-60	189	Shri N.R.M. Swamy	23.11.61	Adopted
*(2)	Annual Report of the Hindustan Antibiotics Limited for 1959-60	189	Shri N.R.M. Swamy	23.11.61	Adopted
(3)	Joint Committee on State Under takings.	189	Shri Manubhai Shah	24.11.61	Discussion held over.
✓(4)	Panchayat Raj	342	Shri K. T. K. Tangamani	25.11.61 27.11.61	

* (1) & (2) discussed together

S.No.	Brief Subject	Under Rule	Member	Date of discussion.	Decision of the House.
(5)	Annual Report of Indian Refineries limited for 1959-60	189	Shri Diwan Chand Sharm:	28.11.61	Adopted
(6)	Tenth Report of U.P.S.C.	189	Shri B.N. Datar	29.11.61 30.11.61	Adopted
(7)	Major Railway Accidents	189	Shri Rajendra Singh	2.12.61 8.12.61	Adopted
(8)	International situation	342	Shri Jawaharlal Nehru	7.12.61	Substitute motion moved by Shri Jagannatha Rao adopted.

11. Obituary References:

Sl. No.	Name and particulars of membership	Date of death	Date on which reference made
(1)	Shri. Balasaheb Salunke, sitting member of Second Lok Sabha.	10.9.61	20.11.1961
(2)	Sardar Sant Singh, member of the former Central Legislative Assembly.	13.9.61	20.11.1961
(3)	Shri Sushin Kumar Pataniya, member of the First Lok Sabha.	3.10.61	20.11.1961
(4)	Shri B.S. Hiray, member of the former Central Legislative Assembly and the Provisional Parliament.	6.11.61	20.11.1961
(5)	Lala Achint Ram, sitting member of Second Lok Sabha.	30.11.1961	1.12.1961
(6)	Shri Kanayalal Nanabhai Desai, member of First Lok Sabha, the Constituent Assembly of India and the Provisional Parliament.	6.12.1961	6.12.1961

12. Papers laid on the Table by Government: 257

13. Petitions:

Presented by Member : 1

14. Questions answered

- (1) Starred 739
 (2) Unstarred 1746
 (3) Short Notice Nil

15. Resolutions:

A. Statutory Resolutions

Sl. No.	Subject	Statutory provision	Member	Date of discussion.	Decision of the House.
(1)	Disapproval of Sugar (Regulation of Production) Ordinance, 1961.	Article 123(2) (a) of the Constitution.	Shri Braj Raj Singh	27.11.1961	Negated
(2)	Approval of levy of export duty on Lac	Section 4A(2) of the Indian Tariff Act, 1934.	Shri Satish Chandra	6.12.1961	Adopted.

B. Private Members' Resolutions

Sl. No.	Subject	Member	Date of discussion.	Decision of the House.
(1)	Ashes of Netaji Subhash Chandra Bose.	Sardar Iqbal Singh	8.9.1961 24.11.1961	Withdrawn by leave of the House
(2)	Ultimatum to Portuguese Govt. to withdraw from Goa, Daman and Diu.	Shri S.M. Lanerjee	24.11.1961 8.12.1961	Withdrawn by leave of the House.
(3)	Dress regulations for members of Lok Sabha.	Shri N.R.M. Swamy.	8.12.1961	-do-
(4)	Compulsory Military training for College and School students.	Dr. Ram Subhag Singh.	8.12.1961	Discussion not concluded.

16. Statements by Ministers

Sl. No.	Subject	Name of Minister	Date
1.	Correcting replies given on 8.9.1961 to supplementaries on S.Q. 1335 regarding British citizenship for Phizo.	Shrimati Lakshmi N. Menon	20.11.61
2.	Railway Accidents	Shri Jagjivan Ram	20.11.61
3.	Import of petroleum products and other connected matters.	Shri K.D. Malaviya	20.11.61
4.	Correcting reply given on 6.9.1961 to a supplementary on S.Q. 1245 regarding private bus service in Delhi.	Shri Raj Bahadur	21.11.61
5.	Programme for the next general elections.	Shri Jawaharlal Nehru	23.11.61
6.	Govt. Business for the week commencing 27.11.61	Shri Satya Narayan Sinha	25.11.61
7.	Correcting reply given on 7.9.61 to a supplementary on S.Q. 1279 regarding Indian Institute of Technology, Madras.	Dr. Mono Mohon Das	27.11.61
8.	Correcting the reply given on 4.9.61 to a supplementary on S.Q. 1167 re: Indian Institute of Technology, Kanpur.	Dr. Mono Mohon Das	27.11.61
9.	Finance Minister's visit abroad.	Shri Morarji Desai	27.11.61
10.	Correcting the reply given on 31.8.61 to a supplementary on S.Q. 1117 re: allotment of bungalows to M.Ps.	Shri A. K. Chanda	28.11.61

Sl. No.	Subject	Name of Minister	Date
11.	Correcting the reply given on 1.9.61 to a supplementary on S.Q. 1128 regarding Agricultural Commission.	Dr. P.S. Deshmukh	29.11.61
12.	Reported delay in execution of the Farakha Barrage due to Pakistan's insistence on prior talks.	Shri Jaisukhlal Lalshankar Bhati	30.11.61
13.	Functions and activities of the State Trading Corporation of India Limited	Shri Nityanand Kanungo	2.12.61
14.	Government business for the week commencing 4.12.61	Shri Satya Narayan Sinha	2.12.61
15.	Information in respect of reply given on 23.11.61 to S.Q. 147 regarding dropping operations in Orissa.	Sardar Surjit Singh Majithia	5.12.61
16.	Correcting the reply given on 25.11.61 to S.Q. 249 regarding cheating of Postal Department	Dr. P. Subbrayan	7.12.61
17.	Administrative Set-up of the Union territories of Himachal Pradesh, Manipur and Tripura	Shri Lal Bahadur Shastri	7.12.61
18.	Overpayments made to contractors on South-Eastern Railway.	Shri S.V. Ramaswamy	8.12.61
19.	Correcting the reply given on 30.11.61 to S.Q. 481 regarding general elections in Punjab.	Shri P.M. Hajarnavis	8.12.61
20.	Commerce and Industry Minister's visit abroad.	Shri K.C. Reddy	8.12.61
21.	Report of Special Committee of Secretaries on the contract with Messers. Levy Auto Parts of Canada.	Shri Kotha Raghuramiah	8.12.61